

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 19 of 2017

IN THE MATTER OF:

Meru Travels Solutions Pvt. Ltd.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

**For Appellant: Mr. Sonal Jain, Ms. Heena Sharma and Mr. Ishkaran,
Advocates.**

**For Respondent: Mr. Ajay Kumar Tandon, Mr. Lalit Kumar Gupta and Ms.
Purnima Singh, Advocates for Respondent No-1**

Mr. Rishabh Juneja and Mr. Shiv Johar Advocate for R-2

With

Competition Appeal (AT) No. 20 of 2017

IN THE MATTER OF:

Fast Track Call Cab Pvt. Ltd.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

**For Appellant: Mr. Sonal Jain, Ms. Heena Sharma and Mr. Ishkaran,
Advocates.**

**For Respondent: Mr. Ajay Kumar Tandon, Mr. Lalit Kumar Gupta and Ms.
Purnima Singh, Advocates for Respondent No-1**

Mr. Rishabh Juneja and Mr. Shiv Johar Advocate for R-2

ORDER

09.07.2019

Post these appeals 'for hearing' on 1st August, 2019 at 2:00pm.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice BansilalBhat]
Member (Judicial)

/mohan/gc/